THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) As per information received from State, the number of job seekers all of whom may not necessarily be unemployed, registered with employment exchanges in Rajasthan were 6.81 lakh as on 31st December, 2014. Districtwise data is not maintained.

(b) Employment generation is a key priority of the Government. The Twelfth Five Year Plan projects 5 crore new job opportunities to be generated in the non-farm sector and will provide skill certification to the equivalent number. In order to improve the employability of youth, around 20 Ministries run skill development schemes across 70% sectors. According to the data compiled by National Skill Development Agency (NSDA), MSDE, number of persons skilled across various sectors were 76.12 lakh and 28.85 lakh during 2014-15 and 2015-16 (till Oct., 2015) respectively.

Further a new scheme "Pradhan Mantri Rojgar Protsahan Yojana" has been initiated by the Ministry of Labour and Employment in the year 2016-17 for incentivising industry for promoting employment generation.

Government has implemented the National Career Service (NCS) Project comprises a digital portal that provides a nation-wide online platform for jobseekers and employers for job matching in a dynamic, efficient and responsive manner and has a repository of career content.

Social security scheme for domestic workers

2499. SHRIMATI RENUKA CHOWDHURY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has formulated a new social security scheme for domestic workers;
 - (b) if so, the salient features thereof; and
- (c) the fresh steps taken by Government to bring all the unorganized sector workers under social security schemes?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI BANDARU DATTATREYA): (a) No, Sir.

- (b) Not Applicable.
- (c) In order to provide social security benefits to the workers in the unorganised sector including domestic workers, the Government has enacted the Unorganised

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Workers' Social Security Act, 2008. The 2008 Act stipulates formulation of suitable welfare schemes for unorganised workers on matters relating to: (i) life and disability cover, (ii) health and maternity benefits, (iii) old age protection, and (iv) any other benefit as may be determined by the Central Government through the National Social Security Board. Various Schemes, formulated by the Government to provide social security cover to the unorganized workers, listed in the Schedule of the above Act are as under:-

- Indira Gandhi National Old Age Pension Scheme (Ministry of Rural (i) Development).
- National Family Benefit Scheme (Ministry of Rural Development). (ii)
- (iii) Janani Suraksha Yojana (Ministry of Health and Family Welfare).
- (iv) Handloom Weavers' Comprehensive Welfare Scheme (Ministry of Textiles).
- (v) Handicraft Artisans' Comprehensive Welfare Scheme (Ministry of Textiles).
- (vi) Pension to Master Craft Persons (Ministry of Textiles).
- (vii) National Scheme for Welfare of Fishermen and Training and Extension (Department of Animal Husbandry, Dairying and Fisheries).
- (viii) Aam Admi Bima Yojana (Department of Financial Services).
- (ix) Rashtriya Swasthya Bima Yojana (Ministry of Health and Family Welfare).

Central Government has also launched the Atal Pension Yojana, Pradhan Mantri Jeevan Jyoti Bima Yojana and Pradhan Mantri Suraksha Bima Yojana for all citizens especially targeting unorganised workers to provide them comprehensive social security.

Review of Employees' Provident Fund Scheme

2500. SHRI D. KUPENDRA REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has undertaken any review/proposes to review the existing Employees' Provident Fund Scheme;
- (b) if so, the details and the findings thereof along with the follow-up action taken thereon;
- (c) whether Government has received any representations/proposals from various stakeholders in this regard; and
 - (d) if so, the details thereof and the reaction of Government threreon?